- (iii) National Dairy Plan-I, a world Bank assisted project has been implemented in 18 major dairy States covering development and conservation of 12 indigenous breeds of cattle and buffaloes namely (i) Gir (ii) Kankrej
 - (iii) Tharparkar (iv) Sahiwal (v) Rathi and (vi) Hariana cattle breeds and
 - (i) Murrah (ii) Mehsana (iii) Pandharpuri (iv) Jaffarabadi (v) Banni and
 - (vi) Nili Ravi buffalo breeds.
- (iv) Government has initiated a comprehensive scheme, National Mission on Bovine Productivity (NMBP) in November, 2016 with an allocation of ₹ 825 crore. The scheme covers the following four components:
 - (a) Pashu Sanjivni
 - (b) Advanced Reproductive Technique
 - (c) E-Pashuhaat
 - (d) National Bovine Genomic Centre for Indigenous Breeds
- (v) Government has also established three subordinate organizations namely (a) Central Cattle Breeding Farms (b) Central Herd Registration Scheme Units and (c) Central Frozen Semen Production and Training Institute. These organizations are also undertaking development and conservation of indigenous breeds namely (i) Tharparkar (ii) Red Sindhi (iii) Gir (iv) Kankrej
 - (v) Ongole (vi) Hariana and (vii) Rathi breed of Cattle and (i) Surti
 - (ii) Murrah (iii) Mehsana and (iv) Jaffarabadi breeds of buffaloes.

Rules to curb farmers' suicides

2576. SHRI DEREK O'BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the State-wise data of farmers' suicides in the last three years;
- (b) whether the Ministry is taking any steps to provide relief to State Governments and compensation to farmers' families, if so, the details thereof; and
- (c) whether the Ministry is planning to draw up rules to curb farmers' suicides, if so, the details and timeline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2015 are available at its website. The Report for the year 2016 has not been published yet. As per ADSI Reports for the years 2013, 2014 and 2015, the State-wise details of suicides have been given in the

Unstarred Questions

Statement [Refer to the Statement Appended to the Answer to USQ No. 2563 (Part 'a' and 'b')]. It is only from the year 2014 that NCRB has delineated the suicides as those of farmers and labourers.

(b) and (c) Agriculture, including agricultural indebtedness, being a State subject, the State Governments take appropriate measures for development of agriculture in the State. However, Government of India supplements the efforts of States through appropriate policy measures and budgetary support. As per information available from the States, the details of relief etc. being provided are as follows:-

- State Government of Maharashtra gives ex-gratia relief of ₹ 1.00 lakh to the heirs of the deceased farmer as per scheme of State Government. The three norms of eligibility for ex-gratia are crop failure, indebtedness and harassment due to inability to pay agriculture related loans.
- The Punjab Government had constituted committee for providing compensation to victims' family to ₹ 3.00 lakh. The Punjab Government also introduced "Punjab Relief of Agriculture Indebtedness Bill" which will provide relief to the farmers from debt trap.
- Government of Andhra Pradesh is providing ₹ 5.00 lakh compensation to the family members of the deceased farmers. Out of which ₹ 1.50 lakh is as one time settlement to wipe off loans/liabilities and ₹ 3.50 lakh towards rehabilitation of the family members.
- The Government of Telangana has enhanced the ex-gratia from ₹ 1.00 lakh to ₹ 5.00 lakh to the family of the deceased farmer towards rehabilitation of the family and enhance loan settlement ceiling limit from ₹ 50 thousand to ₹ 1.00 lakh to the persons entitled as one time settlement and to wipe off all the liabilities on the part of deceased families of farmers.
- In Karnataka an amount of ₹ 1.00 lakh has been given to each of the deceased family from 2003-04 to 2014-15. From 01.04.2015 an amount of ₹ 5.00 lakh relief is provided to each of the deceased family and the children of the deceased will get free education up to post graduation including hostel facilities.

In so far as the Central Government is concerned, the strategy of the Government is to focus on farmers' welfare by making farming viable. Farm viability is possible, when cost of cultivation is reduced, yields per unit of farm are increased and farmers get remunerative prices on their produce. The Department has, therefore, been implementing various schemes to meet this objective, viz. Soil Health Card (SHC) scheme, Neem Coated Urea, Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), National Agriculture Market Scheme (e-NAM), Pradhan Mantri Fasal Bima Yojana (PMFBY), Interest Subvention Schemes, etc.